

Date 25.03.201

LOK SABHA DEBATES
(Part I—Questions and Answers)

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LOK SABHA

Wednesday, 14th March, 1956

*The Lok Sabha met at Half Past Ten
of the Clock*

[MR. SPEAKER in the Chair]

**ORAL ANSWERS TO
QUESTIONS**

**EMPLOYEES STATE INSURANCE
SCHEME**

***682. Shri T. B. Vittal Rao :** Will the Minister of Labour be pleased to state whether a decision has since been taken in regard to the liberalisation of the cash benefits to those suffering from T.B. who are insured under the Employees State Insurance Scheme?

The Deputy Minister of Labour (Shri Abid Ali) : No.

Shri T. B. Vittal Rao : May I know when the recommendation from the standing committee or the advisory committee on Employees' State Insurance was received by the Government?

Shri Abid Ali : Last year.

Shri T. B. Vittal Rao : May I know what are the reasons for not accepting this though the recommendation was made a year ago?

Shri Abid Ali : I said, the matter is under consideration. It has not been decided as yet. It has not been rejected.

Shri T. B. Vittal Rao : May I know whether the financial implications have been worked out if these provisions are liberalised, and if so what is the amount?

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Shri Abid Ali : It has not been worked out as yet.

Shri T. B. Vittal Rao : It was stated tentatively that the Employees' State Insurance scheme will be extended to P.E.P.S.U. in the month of April, 1956. May I know whether that schedule will be adhered to?

Shri Abid Ali : At present, the scheme is to be introduced in Travancore-Cochin and Rajasthan. So far as P.E.P.S.U. is concerned, it may take some time.

**INTERNATIONAL RED CROSS
ASSOCIATION**

***684. Sardar Hukam Singh :** Will the Minister of Health be pleased to state :

(a) whether the International Red Cross have decided to call a meeting in New Delhi; and

(b) if so, when is this meeting to be held?

The Minister of Health (Rajkumari Amrit Kaur) : (a) The next International Conference of the Red Cross will be held in New Delhi.

(b) The dates fixed are from the 21st January to the 5th February, 1957.

Sardar Hukam Singh : How is the agenda of this international conference drawn up? Is there any body constituted, executive or otherwise, which draws up the agenda as to which subjects are to be discussed?

Rajkumari Amrit Kaur : Yes. The agenda is drawn up by the League of Red Cross Societies, their executive as also the International Commission and their executive.

Sardar Hukam Singh : Does the international body hold its session by rotation in various countries or is it left to the international executive?

Rajkumari Amrit Kaur : The international conferences are held (quadrennially) every four years at the invitation of the different countries. A decision is taken at these annual conferences.

Shrimati Ila Palchoudhury : May I know if India has participated in any of the Red Cross meetings that have been held in other countries in recent years?

Rajkumari Amrit Kaur : Of course. India takes part in these meetings. The last international conference was held in Canada and India was present there.

Sardar Hukam Singh : What was the contribution that we had to make to this international body, if any, and what was the aid that was given by this international body to us during the last year?

Rajkumari Amrit Kaur : The Red Cross Societies of all countries help India or any country enormously when there are natural disasters of any kind. We have throughout these 8½ years received help worth crores of rupees from the Red Cross. As far as India is concerned, India gives Rs 1½ lakhs per annum to both the Red Crosses, that is, the International Commission and the League of Red Cross Societies.

CENTRAL FOOD LABORATORY

***685. Shri Krishnacharya Joshi :** Will the Minister of Health be pleased to state whether the Central Food Laboratory has been established at Calcutta?

The Deputy Minister of Health (Shrimati Chandrasekhar) : Yes.

Shri Krishnacharya Joshi : May I know whether any analysis of samples has been undertaken and if so, with what results?

Shrimati Chandrasekhar : In this laboratory, a number of samples of

various food articles relating to offences under the Food Adulteration Act are analysed. The number of articles received is 40. We have analysed 27 samples. There were also some samples analysed for investigation purposes and they are 23 in number.

Shri Krishnacharya Joshi : May I know how many experts are working there and may I know whether any foreign expert is working?

Shrimati Chandrasekhar : We have just started this institute. We have not got any foreign expert. Only there is a director and some staff to assist him.

Shrimati Ila Palchoudhury : Does this laboratory test in adulteration cases only or does it also test the nutritive value of children's food, milk, vitamins, nation, etc.?

Shrimati Chandrasekhar : In answer to the first question I said that there were samples in connection with the Food Adulteration Act to detect offences and also for investigation purposes. It is for both purposes.

Shri N. M. Lingam : May I know if all suspected cases of food adulteration are sent to this laboratory, the only laboratory of its kind or have the Government in mind the starting of another laboratory in another part of the country?

Shrimati Chandrasekhar : This one laboratory is quite enough for the Central Government.

पर्यटन

***६८६. श्री भक्त बर्षान :** क्या परिवहन मंत्री १७ अगस्त, १९५५ को पूछे गये तारांकित प्रश्न संख्या ८२३ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि:

(क) पर्यटन के विकास के लिये उत्तर प्रदेश सरकार ने जो प्रस्ताव भेजे थे उन पर क्या तब से कोई अन्तिम निर्णय किया गया है; और

(ख) यदि हाँ, तो क्या स्वीकृत योजना की एक प्रति सभा के टेबल पर रखी जायेगी?